

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

(9)

OA No. 728/2004

New Delhi this the 24th day of March, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S. A. Singh, Member (A)

Shri Ram Sewak Sharma,  
Inspector No. 1412 EBlock SEC. Lines,  
New Delhi.

...Applicant

(By Advocate Shri Anil Singal for Shri U. Srivastava )

VERSUS

Government of NCT of Delhi, through

1. The Chief Secretary,  
Players Building,  
Delhi Government Secretariat,  
IP-Estate, New Delhi.

2. The Commissioner of Police,  
Police Headquarters,  
Indraprashtha Estate (ITO),  
New Delhi.

3. The Deputy Commissioner of Police,  
Head Quarters (Estt.) Delhi.

...Respondents

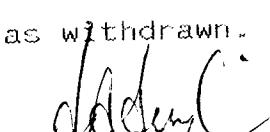
O R D E R (ORAL)

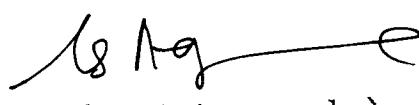
Justice V.S. Aggarwal:

Learned proxy counsel for the applicant states that he may be permitted to withdraw the present petition with liberty to represent afresh.

Allowed as prayed. Subject to aforesaid, dismissed

as withdrawn.

  
( S.A. Singh )  
Member (A)

  
( V.S. Aggarwal )  
Chairman

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